

on the 5th April, 1963. The aircraft was then cleared for Palam where it landed on the same day. On 12th April, 1963 the aircraft was cleared at Jaipur for Ahmedabad en route to Karachi but it proceeded direct to Karachi without landing at Ahmedabad where it was to be checked by the Customs and Immigration authorities. The matter has been taken up with the Federal Republic of Germany through diplomatic channels.

(3) On the 26th September, 1963, one Mr. Daniel Walcott (Jr.), an American national, flew his aircraft from Safdarjung airport without Air Traffic Control clearance in spite of the orders restraining him from such action. This matter has also been taken up with U.S. authorities through diplomatic channels.

FIXATION OF EXPORT PRICE OF SUGAR

*359. SHRI SITARAM JAIPURIA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether there is any proposal under consideration by Government for fixing export price of sugar in the foreign market;

(b) if so, what are the full details of the proposal; and

(c) when it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): (a) to (c). Sugar has been sold for export on price fixing basis linked to London daily price and Contract No. 7 Spot Quotations of New York Coffee and Sugar Exchange Inc.

OPENING OF TELEPHONE EXCHANGE AT TATANAGAR-SUNDERNAGAR

*362. SHRI J. K. P. NARAYAN SINGH: Will the Minister of LAW be pleased to state:

(a) whether the opening of a telephone exchange at Tatanagar-Sun-

dernagar (Manbhum-Bihar) has been provided for in the Third Five Year Plan; and

(b) if so, when the project is likely to be taken up?

THE DEPUTY MINISTER in THE DEPARTMENT OF POSTS AND TELEGRAPHS (SHRI B. BHAGAVATI): (a) No.

(b) Does not arise.

REPORT ON LINKING RIVER NARMADA WITH YAMUNA

*366. SHRI NIRANJAN SINGH: Will the Minister of TRANSPORT be pleased to state:

(a) whether the preliminary report on linking the river Narmada with the Yamuna has been finalized; and

(b) if not, when is it likely to be finalised?

THE MINISTER OF SHIPPING IN THE MINISTRY OF TRANSPORT (SHRI RAJ BAHADUR): (a) No, Sir.

(b) The Central Water and Power Commission, who have conducted the necessary toposheet studies, expect to finalise their report shortly.

NEW RAILWAY LINES IN CHANDA DISTRICT

*367. SHRI B. D. KHOBARAGADE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government of Maharashtra have made any representation for construction of new railway lines in Chanda District, and for conversion of metre gauge railway from Manmad to Hyderabad into broad gauge railway; and

(b) if so, what is the decision taken by the Central Government in this respect?